

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 16/252/ND/18

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.04.2018

NAME OF THE COMPANY: Kalaamb Aromatics and Natural Products Pvt.
Ltd.


SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present:		Counsel for the Petitioner		
----------	--	----------------------------	--	--

ORDER

Renotify this case on 29th August, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)